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SLP(Crl.)No. 979 OF 2003
ITEM No.33

Court No. 4

SECTION II
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 979/2003

(From the judgement and order dated 20/12/2001 in HCWP 37461/97
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

STATE OF U.P.

Petitioner (s)

VERSUS

SHER BAHADUR YADAV & ORS.

Respondent (s)

(With Appln(s). for c/delay in filing SLP and c/delay in refiling SLP and
stay)

Date : 02/04/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE B.P. SINGH

For Petitioner (s)Mr. Ravi Prakash Mehrotra,Adv.
Mr. Vikash Bansal,Adv.

For Respondent (s)Mr. Syed Ali Ahmad,Adv.
Mr. Syed Tanweer Ahmed,Adv.
Mr. Awadhes Kr. Singh,Adv.
Mr. Rajeev Sharma,Adv.

Mr. R.D. Upadhyay,Adv.

UPON hearing counsel the Court made the following
O R D E R

List for hearing on 13th July,2004.

(Ganga Thakur)
PS to Registrar

(Prem Prakash)
Court Master